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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CO.PET. 704/2014 & CO.APPLs. 2651/2014, 1037/2016, 1631/2016, 2082-2085/2016, 2087-2088/2016, 2091-2093/2016, 2104-2105/2016, 2120/2016, 2365/2016, 2615/2016, 2669/2016, 3038-3045/2016, 3092/2016, 3633-3634/2016, 3808/2016, 3935/2016, 3967/2016, 4225-4228/2016, 4681/2016, 4883/2016, 5106/2016, 261/2017, 304/2017, 306/2017, 535-536/2017, 695/2017, 886/2017, 1033/2017, 1089/2017, 1097/2017, 1580/2017, 187/2018, 190/2018, 346/2018, 369/2018, 450/2018, 260/2019, 260/2019, 966/2019, 1148/2019, 286-287/2020, 322/2020, 336/2020, 369/2020, 623/2020, 658/2020, 665/2020, 674/2020, 491/2021, 815/2021, 431/2022, 221/2023, 293/2023, 395/2024, OLR 197/2016(1), OLR 281/2016 (2), OLR 265-267/2017(3), OLR 43/2020 (3)

SH. AMARPREET SINGH OBEROI & ORS.

....Petitioner

Through: Mr. Vikrant Pachnanda & Mr. Mukul

Katyal, Advocates for Applicant in

CO.APPL. 293/2023 through VC.

Mr. Satya Prakash Yadav, Advocate for Applicant in CO.APPL. 293/2023

through VC.

versus

M/S A. N. BUILDWELL PVT. LTD.

.....Respondent

Through: Mr. Rajiv Kapur & Ms. Riya Sood,

Advocates for respondent.

Ms. Sangeeta Chandra, Advocate for

OL through VC.

Mr. Indresh Upadhyay & Mohd. Faraz, Advocates for complainant. Mr. Ananta Prasad Mishra, Advocate

for CAC.

Mr. Rajesh Kumar, Advocate for

Propounder-Sunil Gandhi.





+ CO.PET. 6/2019 & CO.APPLs. 153/2020, 365/2020, 436/2020, 668/2020, 670/2020, 733/2020, 298/2021, 133-134/2022, 299/2023, 611/2023, 683/2023, 729-735/2023, 801-803/2023, 809/2023, 368/2024, 379/2024, 381/2024, 383/2024, 641-644/2024, 647-651/2024

SUNIL GANDHI & ANR.

.....Petitioner

Through:

Mr. Satya Prakash Yadav, Advocate for Applicant in CO.APPL. 733/2020

through VC.

versus

A.N. BUILDWELL PRIVATE LIMITED

....Respondent

Through:

Mr. Shubhankar Sen Gupta & Mr. Aarush Bhatia, Advocates for R-2. Mr. Indresh Upadhyay & Mohd. Faraz, Advocates for complainant. Mr. Ananta Prasad Mishra, Advocate

for CAC.

Mr. Rajesh Kumar, Advocate for

Propounder-Sunil Gandhi.

Ms. Nidhi Raman, CGSC with Mr. Zubin Singh, Advocate for RoC/UoI. Mr. Shlokchandra, Mr. Sankalp Sharma & Mr. Sushant Pandey, Advocates for Alpha Corp

Development Pvt. Ltd.

CORAM:

HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

ORDER

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16.10.2024

- 1. The Hon'ble Judge is not holding Court today.
- 2. Re-notify on 16.01.2025.

BY ORDER

COURT MASTER

OCTOBER 16, 2024

S.Sharma